

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000035/2022	STATE OF ODISHA VS DHIREN KUMAR SINGH	SAILAZA NANDAN DAS, A.S.C. VS	// () //
2	ARBP/000064/2022	PRABHAT KUMAR MISHRA VS UNION OF INDIA	NILAKANTHA JUJHARSINGH VS	// () //
3	ARBP/000065/2022	PRABHAT KUMAR MISHRA VS UNION OF INDIA	NILAKANTHA JUJHARSINGH VS	// () //
4	ARBP/000066/2022	M/S. RKD CONSTRUCTION PVT. LTD. VS STATE OF ORISSA	SIDHANT DWIBEDI VS	// () //
5	BLAPL/000962/2022	HUTASAN YADAV @ JADAB VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BOLANGIR TOWN /242 /2019 PRESIDING OFFICER, OPID COURT, SAMBALPUR(Sambalpur) GR/0000510/2019
6	BLAPL/000963/2022	MANGULI BHUMIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 SPECIAL JUDGE, MALKANGIRI(Malkangiri *) Spl/0000013/2022
7	BLAPL/000964/2022	NIRANJAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /299 /2022 JMFC, POLSARA(Ganjam) GR/0000293/2022
8	BLAPL/000965/2022	R. SANTOSH KUMAR DORA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BOIPARIGUDA /186 /2022 S.D.J.M.-CIVIL JUDGE (JD), JEYPORE(Koraput) GR/0000878/2022
9	BLAPL/000966/2022	DAPU @ DON @ BHABANI SHANKAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /56 /2022 S.D.J.M., BALASORE(Baleshwar) CT/0000529/2022
10	BLAPL/000967/2022	ANIL KUMAR MALLIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BINJHARPUR /487 /2022 S.D.J.M., JAJPUR(Jajapur *) CT/0001854/2022
11	BLAPL/000968/2022	RAIDAS @ GULTHU @ GUTLU BINDHANI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	SULIAPADA /177 /2021 2ND ADDL.DIST.JUDGE, BARIPADA(Mayurbhanj) ST/0000079/2022

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12	BLAPL/0009969/2022	BIJAYA RAM VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	PARADEEP LOCK /261 /2022 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000835/2022
13	BLAPL/0009970/2022	PRASANNA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /195 /2021 J.M.F.C.,DASAPALLA(Nayagarh *) GR/0000317/2021
14	BLAPL/0009971/2022	BIJU MAHAKUL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /171 /2021 A.D.J.,DEOGARH(Debagarh *) ST/0000016/2021
15	BLAPL/0009972/2022	TAPU @ TAPAS KUMAR GIRI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASTA /230 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000233/2022
16	BLAPL/0009973/2022	RABI SIKARI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /62 /2022 () //
17	BLAPL/0009974/2022	DIPTI RANJAN MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /410 /2022 () //
18	BLAPL/0009975/2022	RABI SIKARI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /113 /2022 () //
19	BLAPL/0009976/2022	AJIT DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /123 /2022 () //
20	BLAPL/0009977/2022	PURNA CHANDRA NISANKA VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	BOUDH /226 /2022 () //
21	BLAPL/0009978/2022	BABU @ SK. MUSTAKIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /206 /2022 () //
22	BLAPL/0009979/2022	LAXMINARAYAN SWAIN VS STATE OF ODISHA(VIG.)	BHABANI PRASAD PRADHAN VS	SAMBALPUR VIGILANCE /34 /2022 () //
23	BLAPL/0009980/2022	MAHADEV NAYAK	SRINIVAS MOHANTY	CAPITAL P.S. /518 /2022

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		VS	VS	()
24	BLAPL/0009981/2022	STATE OF ODISHA ARJUN KUMAR JENA	ANIRUDHA DAS	// CHANDAPUR /114 /2021
		VS	VS	()
25	BLAPL/0009982/2022	STATE OF ODISHA BIJAY UTTAM JHADO @ JADHAV	SUBASH CHANDRA ACHARYA	// CHOUDWAR /433 /2022
		VS	VS	()
26	BLAPL/0009983/2022	STATE OF ODISHA JITIN @ JITENDRA DALEI @ JITINA	SMRUTI RANJAN MOHAPATRA	// BALICHANDRAPUR /244 /2022
		VS	VS	()
27	BLAPL/0009984/2022	STATE OF ODISHA MUCHIRAM KISKU @ SUNIL	GOPINATH MISHRA	// BARIPADA TOWN /771 /2022
		VS	VS	()
28	BLAPL/0009985/2022	STATE OF ODISHA PRADEEP KUMAR SAHU	AMITAV TRIPATHY	// ASKA /573 /2022
		VS	VS	()
29	BLAPL/0009986/2022	STATE OF ODISHA BASANTI PATRA	S.S.RAY (2)	// / /0
		VS	VS	()
30	BLAPL/0009987/2022	STATE OF ODISHA TIPU @ SULTAN BEHERA	JYOTIRMAYA SAHOO	// BAIDYANATHPUR /291 /2022
		VS	VS	()
31	BLAPL/0009988/2022	STATE OF ODISHA MADHAV RAO	RASHMI RANJAN SATAPATHY	// JEYPORE SADAR /115 /2022
		VS	VS	()
32	BLAPL/0009989/2022	STATE OF ODISHA KAMULU JANI	R.R.SATAPATHY	// JEYPORE SADAR /115 /2022
		VS	VS	()
33	BLAPL/0009990/2022	STATE OF ODISHA PRABESH KUMAR MOHAPATRA	ANUGRAHA NARAYAN SAMANTARAY	// ABHAYACHANDPUR /351 /2022
		VS	VS	()
34	BLAPL/0009991/2022	STATE OF ODISHA SUBHA PRAKASH KANDI @ BAIDA KANDI	GYANALOKA MOHANTY	// ERASAMA /114 /2022
		VS	VS	()

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35	BLAPL/0009992/2022	STATE OF ODISHA BULU @ BABULAL SAHU VS	S.S.DEHURY VS	// KANDHEIGOLE /39 /2015 ()
36	BLAPL/0009993/2022	STATE OF ODISHA NIRANJAN MALLIK VS	SMRUTI RANJAN MOHAPATRA VS	// JAJPUR ROAD /425 /2022 ()
37	BLAPL/0009994/2022	STATE OF ODISHA BHALLI SHARMA @ BHALI SHARMA VS	UMAKANTA BARIK VS	// / /0 ()
38	BLAPL/0009995/2022	STATE OF ODISHA SANTOSH BEHERA @ CHUNIA VS	TANMAYA KUMAR MOHANTY VS	// CHANDAKA P.S. /149 /2022 ()
39	BLAPL/0009996/2022	STATE OF ODISHA SUBRAT KUMAR MOHANTY VS	DEVASHIS PANDA VS	// MANCHESWAR P.S. /57 /2022 ()
40	BLAPL/0009997/2022	STATE OF ODISHA SATYAJIT PRADHAN VS	TANMAYA KUMAR MOHANTY VS	// LAXMISAGAR P.S. /295 /2022 ()
41	BLAPL/0009998/2022	STATE OF ODISHA DINESH DORA VS	CHHABI BEHERA VS	// MOHANA /7 /2022 ()
42	BLAPL/0009999/2022	STATE OF ODISHA PRAFULLA KUMAR JENA VS	SMRUTI RANJAN ROUT VS	// BIDANASI /41 /2022 ()
43	BLAPL/0010000/2022	STATE OF ODISHA NANDA @ SURESH MOHARANA VS	NIRANJAN NAYAK VS	// SAHID NAGAR P.S. /437 /2022 ()
44	BLAPL/0010001/2022	STATE OF ODISHA NIRU @ NIRANJAN ROUT VS	NIRANJAN NAYAK VS	// SAHID NAGAR P.S. /437 /2022 ()
45	BLAPL/0010002/2022	STATE OF ODISHA AMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CAPITAL P.S. /520 /2022 () //

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46	BLAPL/0010003/2022	RAJNIT PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SUBALAYA /87 /2022 () //
47	BLAPL/0010004/2022	JITENDRA KUMAR SAHOO @ MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TIHIDI /263 /2022 () //
48	BLAPL/0010005/2022	BIBHUTIBHUSAN SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
49	BLAPL/0010006/2022	MANOJ BEHERA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /64 /2022 () //
50	BLAPL/0010007/2022	KAILASH SWAIN VS STATE OF ODISHA	ASISH CHANDRA RATH VS	/ /0 () //
51	BLAPL/0010008/2022	LABENDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAINTALA /196 /2022 () //
52	BLAPL/0010009/2022	NARENDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAINTALA /196 /2022 () //
53	BLAPL/0010010/2022	RUTUPARNA MAHAKUD @ TAPAN KUMAR MAHAKUD VS STATE OF ODISHA	UJWALA KISHORE PANDA VS	BOUDH /114 /2022 () //
54	BLAPL/0010011/2022	TANKADHAR BISI @ TANKA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	KEGAON /94 /2022 () //
55	BLAPL/0010012/2022	A. RAMAMURTI ACHARI VS STATE OF ODISHA	RAKESH RANJAN DASH VS	CHANDAKA P.S. /149 /2022 () //
56	BLAPL/0010013/2022	CHIKU @ PRADIPTA KUMAR BARAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	TIRTOL /411 /2022 () //
57	BLAPL/0010014/2022	BUDHIA @ KAMALAKANTA DAS	DALIRANI BEHURAY	KHAIRA /203 /2022

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		VS	VS	()
58	BLAPL/0010015/2022	STATE OF ODISHA SANKAR BHOI	PURNA CHANDRA MISHRA	// BIRIDI PS /118 /2016
		VS	VS	()
59	BLAPL/0010016/2022	STATE OF ODISHA SRIKANTA NAIK	SURYAKANTA DWIBEDI	// JEYPORE TOWN /281 /2020
		VS	VS	()
60	BLAPL/0010017/2022	STATE OF ODISHA BALIA @ BALARAM DAKUA	JITENDRA SAMANTARAY	// KHALLIKOTE /100 /2016
		VS	VS	()
61	BLAPL/0010018/2022	STATE OF ODISHA BALARAM MEHER	BHARAT BHUSAN ROUSTRAY	// barpalli /211 /2022
		VS	VS	()
62	BLAPL/0010019/2022	STATE OF ODISHA DUSASAN DALAI @ DHUSASANA DALEI	SARAT KUMAR JENA	// PANIKOILI /103 /2022
		VS	VS	()
63	BLAPL/0010020/2022	STATE OF ODISHA BRAJA PRADHAN @ BARAJU	TIRTH KUMAR SAHU	// BELLAGUNTHA /267 /2022
		VS	VS	()
64	BLAPL/0010021/2022	STATE OF ODISHA SHIVAM KUMAR DUBEY	BIJAYA KUMAR RAGADA	// BELPAHAR /101 /2022
		VS	VS	()
65	BLAPL/0010022/2022	STATE OF ODISHA RAVI	AJIT KUMAR MOHANTY	// ADVA /103 /2021
		VS	VS	()
66	BLAPL/0010023/2022	STATE OF ODISHA KRISHNA MADI @ MADKAMI	BABITA SAHU	// MALKANGIRI /301 /2020
		VS	VS	()
67	BLAPL/0010024/2022	STATE OF ODISHA KALIA SABAR	SUCHIT KUMAR NAYAK	// PATTAPUR (DIGAPAHANDI) /331 /2021
		VS	VS	()
68	BLAPL/0010025/2022	STATE OF ODISHA RAKESH NAYAK @ RAKESH NAIK	ACHYUTANANDA PATTNAIK	// BAIDESWAR /58 /2020
		VS	VS	()

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69	BLAPL/0010026/2022	STATE OF ODISHA DEBJANI MUKHERJEE VS REPUBLIC OF INDIA	JANAKI KANTA MAHAPATRA VS	// EOW,BHUBANESWAR /13 /2013 ()
70	BLAPL/0010027/2022	SK. JUMA @ SK. JAHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BINJHARPUR /42 /2018 ()
71	BLAPL/0010028/2022	ANANTA DASH VS STATE OF ODISHA	SOMANATH MITRA VS	// /0 ()
72	CMAPL/0000528/2022	KEDARNATH BEHERA VS STATE OF ODISHA	ADV VS	// // ()
73	CMAPL/0000529/2022	DEBASISH PRADHAN VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// // ()
74	CMP/0001000/2022	SUSAMA SATAPATHY VS PADMA CHARAN SATAPATHY	MRITUNJAY BANERJEE VS	// // ()
75	CMP/0001001/2022	SABITRI DAS VS JASODA DAS	AMIYA KUMAR MOHANTY VS	// // ()
76	CMP/0001002/2022	MADHAB CHANDRA SAHOO VS BICHITRANANDA DAS	DAYANIDHI MOHANTY VS	// // ()
77	CMP/0001003/2022	NARENDRA KUMAR SAHOO VS SURENDRA KUMAR SAHOO	APARESH BHOI VS	// // ()
78	CONTC/0006193/2022	PRABIR KUMAR ROUT VS BISHNUPADA SETHI,IAS	ADV. VS	// // ()
79	CONTC/0006194/2022	KALI CHARAN HOTTA VS ASWATHY S., I.A.S.	ADV VS	// // ()

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80	CONTC/0006195/2022	CHITA RANJAN PANDA VS ASWATHY S.,IAS	ADV. VS	// 0 //
81	CONTC/0006196/2022	SUNI DEI @ LENKA VS TAPAN KUMAR PARIDA, O.R.S. TAHASILDAR, BARAMBA	ADV VS	// 0 //
82	CONTC/0006197/2022	SURENDRA NATH PATTANAIAK VS VEER BIKRAM YADAV, CHIEF ADMN. SHREE JAGANNATH TEMPLE ,PURI	ADV. VS	// 0 //
83	CONTC/0006198/2022	DEBASHIS SINHA VS SUSIL KUMAR LOHANI, PRINCIPAL SECY., P.R. AND D.W. DEPT.	ADV. VS	// 0 //
84	CONTC/0006199/2022	RAMESH CHANDRA PANDA VS BLOCK EDUCATION OFFICER, DERABISSI, KENDRAPARA	ADV VS	// 0 //
85	CONTC/0006200/2022	RAMESH PRADHAN VS ASHOK K.K MEENA, PRINCIPAL SECY., PR AND DW DEPT	JYOTSNARANI RATH VS	// 0 //
86	CONTC/0006201/2022	AMARENDRA SINGH VS ASWATHY S., IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
87	CONTC/0006202/2022	PRADEEP PRADHAN VS UCO BANK, SAMBALPUR	ADV VS	// 0 //
88	CONTC/0006203/2022	BIGHNESWAR GURU VS MS. ASWATHY S., PRINCIPAL SECY., S AND ME DEPT.	KUNAL KUMAR SWAIN VS	// 0 //
89	CONTC/0006204/2022	MAHESWAR MALLICK VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0 //
90	CONTC/0006205/2022	SATYA PRAKASH SAHOO VS ANU GARG, WATER RESOURCES DEPT.	ADV. VS	// 0 //
91	CONTC/0006206/2022	SATYABHAMA MAHALA	ADV.	//



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		VS	VS	0
		ASWATHY S.,IAS		//
92	CONTC/0006207/2022	PRAMOD KUMAR MISHRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
93	CONTC/0006208/2022	RABINARAYAN HOTA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
94	CONTC/0006209/2022	ASHOK KUMAR SWAIN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
95	CONTC/0006210/2022	SHYAMA SUNDAR PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
96	CONTC/0006211/2022	ANIMA MANJARI MISHRA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
97	CONTC/0006212/2022	PRADEEP KUMAR BEHERA	ADV	//
		VS	VS	0
		SUNDARLAL SEAL, I.A.S.		//
98	CONTC/0006213/2022	PRASANN KUMAR BISWAL	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
99	CONTC/0006214/2022	MINATI KUMARI KAR	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
100	CONTC/0006215/2022	AMIYA KUMAR JENA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0006216/2022	AJAYA KUMAR PARIDA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
102	CONTC/0006217/2022	SARAT CHANDRA PARIDA	ADV	//
		VS	VS	0

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103	CONTC/0006218/2022	ASWATHY S., I.A.S. ANURADHA SAMANTRAY VS	ADV VS	// // ()
104	CONTC/0006219/2022	ASWATHY S., I.A.S. BIMBADHAR SATAPATHY VS	ADV. VS	// // ()
105	CONTC/0006220/2022	SANJEEV CHOPRA,IAS SUBASH CHANDRA SAHOO VS	ADV VS	// // ()
106	CONTC/0006221/2022	ANU GARG, COMMNR CUM SECY, WR DEPT SASMITA BHOI@DAS VS	ADV. VS	// // ()
107	CONTC/0006222/2022	SANJEEV CHOPRA,SECY.,HOME DEPT. RATIKANTA BARIK VS	ADV. VS	// // ()
108	CONTC/0006223/2022	G.MATHI VATHANAN,IAS SOUDAMINI TRIPATHY VS	ADV. VS	// // ()
109	CONTC/0006224/2022	ASWATHY S,IAS BIJAYALAXMI ACHARYA VS	ADV. VS	// // ()
110	CONTC/0006225/2022	ASWATHY S,IAS DHARANIDHAR PARIDA VS	ADV VS	// // ()
111	CONTR/0000060/2022	ASWATHY S, I.A.S. AMIT KUMAR RAY @ ROY VS	ADV VS	// // ()/
112	CRLA/0000897/2022	PNAK MISHRA, I.P.S. PEEYUSH DHARI MOHANTY VS	ADV VS	// // ()
113	CRLA/0000898/2022	STATE OF ODISHA(VIG.) CONGRESS BASANTI VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// // // PURUSHOTTAMPUR /504 /2022 ()

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114	CRLA/0000899/2022	KANHU CHARAN BASANTY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	PURUSHOTTAMPUR /504 /2022 () //
115	CRLMA/0000276/2022	BHARATA CHANDRA PARIDA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	CHANDAPUR /24 /2022 () //
116	CRLMA/0000277/2022	RAMAKRUSHNA PATTANAIAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /215 /2022 () //
117	CRLMC/0002897/2022	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 J.M.F.C.,NIMAPARA(Puri) ICC/0000236/2019
118	CRLMC/0002898/2022	SUSANTA PANIGRAHI@SUSNTA KUMAR PANIGRAHI VS STATE OF ODISHA	ANUPAM DASH VS	HINJILI (CHATRAPUR) /101 /2012 () //
119	CRLMC/0002899/2022	NILIMA PANDA VS MANOJ KUMAR ACHARYA	ANUPAM DASH VS	/ /0 () //
120	CRLMC/0002900/2022	ADIKANDA NAYAK VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	NAIKANI-DIHI /256 /2021 () //
121	CRLMC/0002901/2022	SUMANTA JENA@SUMANTA KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /3 /2020 () //
122	CRLMC/0002902/2022	ASUTOSH@PINTUA LENKA VS STATE OF ODISHA	ARJEET MISHRA VS	DERABIS /71 /2020 () //
123	CRLMC/0002903/2022	CHAKRADHAR MALLICK@MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /63 /2020 () //
124	CRLMC/0002904/2022	MOHAMMAD ARMAN@ARMAN SHA @ARMAN KHAN VS STATE OF ODISHA	ANUPIN KUMARNAYAK VS	PIPLI /307 /2019 () //
125	CRLMC/0002905/2022	SUSANTI MOHARANA	GOPINATH MISHRA	KENDRAPARA SADAR /460 /2021

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		VS	VS	()
126	CRLMC/0002906/2022	STATE OF ODISHA MANASH RANA	SUSHANTA KUMAR JOSHI	// TUREIKELA /17 /2020
		VS	VS	()
127	CRLMC/0002907/2022	STATE OF ODISHA PRINCE JAISWAL@RAVI JAISWAL	JULU KHANSAMA	// BARBIL /13 /2021
		VS	VS	()
128	CRLMC/0002908/2022	STATE OF ODISHA SHAIKH RIZWAN HASIM	SUSANTA KUMAR BARAL	// BALIPATNA /213 /2015
		VS	VS	()
129	CRLMC/0002909/2022	STATE OF ODISHA CENTRAL BUREAU OF INVESTIGATION	SARTHAK NAYAK(SPL. PUBLIC PROSECUTOR CUM RETAINER/COUNSEL CBI	//
		VS	VS	()
130	CRLMC/0002910/2022	SAROJ KUMAR DAS BIRENDRA KISHORE NAYAK	P.K.MISHRA	// / /0
		VS	VS	()
131	CRLMC/0002911/2022	M/S. MAHALAXMI TRADING COMPANY RENUBALA SAHU	MANAS KUMAR CHAND	// / /0
		VS	VS	()
132	CRLMC/0002912/2022	STATE OF ODISHA PANDAB BEHERA@CHIKU@SUMIT BEHERA	PRSANTA KUMAR SAHOO	// MOTANGA /197 /2021
		VS	VS	()
133	CRLMC/0002913/2022	STATE OF ODISHA SUMITRA SWAIN@SUMI	S.R.DAS	// RANPUR /193 /2017
		VS	VS	()
134	CRLMC/0002914/2022	STATE OF ODISHA BABULA@ANTARYAMI ROUT	DOLAGOBINDA MOHAPATRA	// JAGATSINGPUR /312 /2001
		VS	VS	()
135	CRLMC/0002915/2022	STATE OF ODISHA RASHMI RANJAN BARIK@TAPU	SURENDRA KUMAR BISWAL	// KHANTAPADA /132 /2014
		VS	VS	()
136	CRLMC/0002916/2022	STATE OF ODISHA PRAVATA KUMAR BALLARSINGH@PRAVATA BALLARSINGH	RESIN KUMAR MAHANTA	// FATEGARH /70 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002917/2022	STATE OF ODISHA PRATAP KESHARI DALABEHERA VS	ASHOK KUMAR SWAIN I VS	// DASPALLA /87 /2017 ()
138	CRLMC/0002918/2022	STATE OF ODISHA SANTOSH SAHU VS	SIDHARTH PRASAD DAS VS	// PURUSHOTTAMPUR /82 /2016 ()
139	CRLMP/0002081/2022	STATE OF ODISHA BASHISTHA MISHRA VS	DEBABRATA RATH VS	// / /0 ()
140	CRLMP/0002082/2022	STATE OF ODISHA DEBASISH MISHRA VS	SOUMYA RANJAN DAS VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
141	CRLMP/0002083/2022	PRITI PANKAJA TRIPATHY MANINI DIGAL VS	BIPIN KUMAR NAYAK VS	// / /0 ()
142	CRLMP/0002084/2022	STATE OF ODISHA KABI CHANDRA NAYAK VS	BIPIN KUMAR NAYAK VS	// / /0 ()
143	CRLMP/0002085/2022	STATE OF ODISHA RABINDRANATH DAS VS	DEEPAK KU SAHOO VS	// / /0 ()
144	CRLMP/0002086/2022	STATE OF ODISHA GOLAK NAYAK VS	UMAKANT SAHOO VS	// / /0 ()
145	CRLMP/0002087/2022	STATE OF ODISHA AJAYA KUMAR BEHERA VS	SANJAY KUMAR BEHERA VS	// / /0 ()
146	CRLMP/0002088/2022	STATE OF ODISHA LAXMIPRIYA ROUT VS	P.K.ROUT VS	// / /0 ()
147	CRLMP/0002089/2022	STATE OF ODISHA DEBASHREE MOHANTY VS	SURESH KUMAR PANDA VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMP/0002090/2022	PRAMODINI PAIKRAY VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 0 //
149	CRLMP/0002091/2022	BIJAYALAXMI SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 0 //
150	CRLMP/0002092/2022	ANUPRIYA HEMBRAM VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 0 //
151	CRLMP/0002093/2022	PRATIMA KUMARI BERIHA@SWAIN VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	//0 0 //
152	CRLMP/0002094/2022	SANJUKTA ROUT VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 0 //
153	CRLMP/0002095/2022	SATYABHAMA NAIK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	//0 0 //
154	CRLMP/0002096/2022	DR.SUBASH MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	//0 0 //
155	CRLMP/0002097/2022	MADHUSMITA MOHAPATRA VS COMMISSIONER-CUM-SECRETARY,HOME DEPARTMENT	DOLAGOBINDA MOHAPATRA VS	//0 0 //
156	CRLMP/0002098/2022	HIMANSU PARIDA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 0 //
157	CRLMP/0002099/2022	KALYANI BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 0 //
158	CRLMP/0002100/2022	PRAGATI TEXTILE CORPORATION VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 0 //
159	CRLMP/0002101/2022	SASMITA MOHARANA	RABI NARAYAN BEHERA	//0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLREV/0000477/2022	SUSEN KUMAR MOHARANA KANCHAN PANDA	GOPINATH MISHRA	// AINTHAPALI /258 /2011
		VS	VS	()
161	CRLREV/0000478/2022	STATE OF ODISHA NARAYAN KARUA	LALITENDU BHUYAN	// JODA /100 /2019
		VS	VS	()
162	CRP/0000022/2022	STATE OF ODISHA PUSPANJALI PRADHAN	ANAM CHARAN PANDA	// //
		VS	VS	()
163	JCRLA/0000059/2022	GORETI XESS @ BHENGRA NANDU@RAMAKANTA SINGH	ADV. VS	// NEMALO /121 /2019
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
164	JCRLA/0000060/2022	STATE OF ODISHA DURYODHAN BARIK	ADV. VS	Spl/0000160/2019 ODAGAON /28 /2020
		VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh *)
165	JCRLA/0000061/2022	STATE OF ODISHA UTTAM GURU	ADV. VS	TR/0000056/2020 BANIGOCHA /16 /2019
		VS	VS	C.J.M.,NAYAGARH(Nayagarh *)
166	JCRLA/0000062/2022	STATE OF ODISHA PABANA@PRASANTA PRADHAN@PABANA DASH	ADV. VS	ST/0000063/2019 SINGHADWAR PS /60 /2015
		VS	VS	2ND A.D.J.,PURI(Puri)
167	JCRLA/0000063/2022	STATE OF ODISHA ANTHRAS KIDO	ADV. VS	ST/0000034/2015 TAISARA /68 /2016
		VS	VS	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)
168	JCRLA/0000064/2022	STATE OF ODISHA KUSHA MAJHI	ADV. VS	ST/0000116/2016 SUNDARGARH SADAR /5 /2020
		VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
169	JCRLA/0000065/2022	STATE OF ODISHA BENUDHAR PRADHAN	ADV. VS	ST/0000057/2021 BANTALA /100 /2019
		VS	VS	()
170	JCRLA/0000066/2022	STATE OF ODISHA GHANA BENGERA	ADV. VS	// TANGI /200 /2018
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	JCRLA/0000067/2022	STATE OF ODISHA MAYADHAR PURTY VS	ADV. VS	// CHOUDWAR /303 /2018 ()
172	JCRLA/0000068/2022	STATE OF ODISHA RANJAN SETHI VS	ADV. VS	// HINJILI (CHATRAPUR) /275 /2017 ()
173	JCRLA/0000069/2022	STATE OF ODISHA BIPRA MALLIK VS	ADV. VS	// MOHANA /113 /2017 ()
174	JCRLA/0000070/2022	STATE OF ODISHA BABULA MALLICK VS	ADV. VS	// TIKABALI /34 /2017 ()
175	JCRLA/0000071/2022	STATE OF ODISHA MAMA @ DASA MAJHI @ HANSDA VS	ADV. VS	// HARICHANDANPUR /156 /2015 ()
176	JCRLA/0000072/2022	STATE OF ODISHA ANKA KOLEKA VS	ADV. VS	// LAXMIPUR /152 /2021 ()
177	JCRLA/0000073/2022	STATE OF ODISHA GOBINDA TADINGI VS	ADV. VS	// NARAYANPATNA /82 /2017 ()
178	JCRLA/0000074/2022	STATE OF ODISHA LALMOHAN MUNDA VS	ADV. VS	// GORUMOHISANI /12 /2018 ()
179	JCRLA/0000075/2022	STATE OF ODISHA SURAJ MOHAKUD @ BANKA VS	ADV. VS	// JAMDA PS /27 /2020 ()
180	JCRLA/0000076/2022	STATE OF ODISHA RABI BHATRA VS	ADV. VS	// JHARIGAM /53 /2016 ()
181	JCRLA/0000077/2022	STATE OF ODISHA SUKDEV HARIJAN VS STATE OF ODISHA	ADV. VS	// NABARANGAPUR TOWN /203 /2017 () //



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000522/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS FAKIRA JENA	SOMNATH ROY VS	// 0 //
183	MACA/0000523/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS FARIDA KHATUN	PICOMASA KUMAR MOHANTY VS	// 0 //
184	MACA/0000524/2022	SASMITA SWAIN VS IFFCO TOKIO GENERAL INSURANCE CO. LTD.	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	MATA/0000202/2022	MOUSUMI NANDA GOSWAMI VS SANKARSHAN MISHRA	ANJAN KUMAR BISWAL VS	// 0 //
186	RSA/0000252/2022	PRADUT BISWAS VS BASANTI CHATARJEE	DINESH KUMAR PATRA VS	// 0 //
187	RSA/0000253/2022	PADMALOCHAN KAR VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
188	RVWPET/0000263/2022	SIBA RAM SAMAL VS HDB FINANCIAL SERVICES LTD.	ADV. VS	// 0 //
189	RVWPET/0000264/2022	ABHIRAM SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
190	TRP(C)/0000385/2022	LAXMIPRIYA MISHRA VS ANSUMAN MISHRA	PRANAB RANJAN CHHATOI VS	// 0 //
191	TRP(C)/0000386/2022	CHINMAYA DAS VS NAMRATA MISHRA	ASHOK DAS VS	// 0 //
192	TRPCRL/0000086/2022	SURENDRA SAHOO@SURESH VS LAXMIPRIYA SAHOO@PINKY SAHOO	RAKESH KUMAR ROUSTRAY VS	FATEGARH /143 /2021 0 //
193	WA/0001329/2022	RANJAN KUMAR JIT	JAYANT KUMAR RATH (SR. ADV.)	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WA/0001330/2022	SARALA MALLIK	ANUPAM RATH	//
		VS	VS	0
		TAPASWINI MALLIK		//
195	WA/0001331/2022	BASANTI DEI @ SAHOO	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
196	WA/0001332/2022	GOLBADAN PADHAN	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WA/0001333/2022	BIJAYA KUMAR BEHERA	GYANA RANJAN SETHUI	//
		VS	VS	0
		D.G. AND I.G. POLICE		//
198	WA/0001334/2022	AKSHAYA KUMAR RANSINGH	GYANA RANJAN SETHI	//
		VS	VS	0
		D.G. AND I.G. POLICE		//
199	WA/0001335/2022	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		RABINARAYANA MOHAPATRA		//
200	WA/0001336/2022	STATE OF ODISHA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		GOPAL SETHI		//
201	WP(C)/0026549/2022	NVIRON LEARNING FOUNDATION, CUTTACK	SHANTANU DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0026550/2022	PRAHALLAD HARIJAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0026551/2022	MUKESH KUMAR SHARMA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0026552/2022	PRABODHINI DASH	ROHIT RANJAN RAY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0026553/2022	STATE OF ODISHA SUBASH CHANDRA RAY VS	ROHIT RANJAN RAY VS	// // ()
206	WP(C)/0026554/2022	STATE OF ODISHA PRASANNA KUMAR BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
207	WP(C)/0026555/2022	STATE OF ODISHA SUDAM CHARAN JENA VS	GOPAL PRASAD JENA VS	// // ()
208	WP(C)/0026556/2022	THE PRINCIPAL SECY. TO GOVT. R AND DM DEPT., ODISHA SAHADEVKHUNTA BANIKI SANGHA, BALASORE VS	DWARIKA PRASAD MOHANTY VS	// // ()
209	WP(C)/0026557/2022	STATE OF ODISHA RANJAN KUMAR SWAIN VS	JAJATI KESHARI KHUNTIA VS	// // ()
210	WP(C)/0026558/2022	STATE OF ODISHA SAROJ KUMAR KUANR VS	SANJIB MOHANTY VS	// // ()
211	WP(C)/0026559/2022	STATE OF ODISHA SAILBALA DAS VS	MIHIR SEKHAR SAHOO VS	// // ()
212	WP(C)/0026560/2022	STATE OF ODISHA PRATAP KUMAR NAYAK VS	SANJIB MOHANTY VS	// // ()
213	WP(C)/0026561/2022	STATE OF ODISHA UNION OF INDIA VS MTSA RAJU	DIPTI RANJAN BHOKTA VS	// // ()
214	WP(C)/0026562/2022	STATE OF ODISHA KRUTARTHA SAMAL VS	SANJIB MOHANTY VS	// // ()
215	WP(C)/0026563/2022	STATE OF ODISHA RAMESH CHANDRA BHUYAN VS THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT	DEBENDRA MOHANTA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0026564/2022	SANTOSH KUMAR PARIDA VS THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, BBSR	DEBENDRA MOHANTA VS	// 0 //
217	WP(C)/0026565/2022	BHIKARI CHARAN AMANT VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
218	WP(C)/0026566/2022	PRABHASINI BAITHARU VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
219	WP(C)/0026567/2022	KAMALAKANTA DAS VS THE COMMNR. CUM SECY., DEPT. OF H AND UD, GOVT. OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
220	WP(C)/0026568/2022	BHRAMARBAR SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
221	WP(C)/0026569/2022	ARJUNA SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
222	WP(C)/0026570/2022	SUSIL KUMAR ROUT VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
223	WP(C)/0026571/2022	UNION OF INDIA VS SARAT KUMAR PATRA	PARTHA SARATHI NAYAK VS	// 0 //
224	WP(C)/0026572/2022	MOHAMMAD ZUED VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
225	WP(C)/0026573/2022	PRIYANKA PRIYADARSHINI KAR VS UNION OF INDIA	PRATIK DASH VS	// 0 //
226	WP(C)/0026574/2022	SATYABHAMA DAS @ SAMANTRAY VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
227	WP(C)/0026575/2022	PRAVAT MOHANTY	BASUDEV BARIK	//

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**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026576/2022	BIJAYA KUMAR SAHOO	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026577/2022	SATRUGHNA BEHERA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026578/2022	PURUSOTTAM JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026579/2022	DHARANIDHAR TRIPATHY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026580/2022	KRISHNA COAL MOVERS, JHARSUGUDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
233	WP(C)/0026581/2022	SOMANATH BADEHI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026582/2022	PITAMBAR GHADAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026583/2022	SK IMRAN UDDIN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0026584/2022	RABINDRA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026585/2022	SUDAM KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0026586/2022	UMESH KUMAR PATTNAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0026587/2022	STATE OF ODISHA RAMESH CHANDRA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0026588/2022	STATE OF ODISHA AKHAYA KUMAR JENA VS	BRAJA MOHAN SARANGI VS	// // ()
241	WP(C)/0026589/2022	STATE OF ODISHA MUNIR BAIG VS	BRAJA MOHAN SARANGI VS	// // ()
242	WP(C)/0026590/2022	RTO,CHANDIKHOLE PURNA CHANDRA NAYAK VS	BIJAYA KUMAR ROUSTRAY VS	// // ()
243	WP(C)/0026591/2022	THE ADDL. COMMNR. OF CONSOLIDATION AND SETTLEMENT, BERHAMPUR SUBASH CHANDRA RANASINGH VS	BRAJA MOHAN SARANGI VS	// // ()
244	WP(C)/0026592/2022	REGIONAL TRANSPORT OFFICER, BBSR (1) PRASANTA KUMAR BEHERA VS	BRAJA MOHAN SARANGI VS	// // ()
245	WP(C)/0026593/2022	R.T.O., KENDRAPARA DAITARI JANI VS	AMRITA MISHRA VS	// // ()
246	WP(C)/0026594/2022	STATE OF ODISHA KIRANBALA MOHANTY VS	BRAJA MOHAN SARANGI VS	// // ()
247	WP(C)/0026595/2022	REGIONAL TRANSPORT OFFICER, BBSR (11) JAYANTI LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0026596/2022	STATE OF ODISHA AMARDIP SINGH VS	BRAJA MOHAN SARANGI VS	// // ()
249	WP(C)/0026597/2022	R.T.O.KALAHANDI SEVEN ENERGIES ODISHA LTD. VS	BRAJA MOHAN SARANGI VS	// // ()
		REGIONAL TRANSPORT OFFICER, PURI		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0026598/2022	AMARDIP SINGH VS R.T.O., KALAHANDI	BRAJA MOHAN SARANGI VS	// 0 //
251	WP(C)/0026599/2022	LEELA BATI DEVI VS THE STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //
252	WP(C)/0026600/2022	RABINDRA MOHAN PAIKARAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0026601/2022	BIPLAB SAMANTRAY VS REGIONAL TRANSPORT OFFICER, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
254	WP(C)/0026602/2022	BIPLAB SAMANTRAY VS R.T.O., SAMBALPUR	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0026603/2022	BINAPANI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0026604/2022	BIPLAB SAMANTARAY VS REGIONAL TRANSPORT OFFICER, KENDRAPARA	BRAJA MOHAN SARANGI VS	// 0 //
257	WP(C)/0026605/2022	BIPLAB SAMANTRAY VS R.T.O., TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
258	WP(C)/0026606/2022	PRABHURAM PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0026607/2022	BIPLAB SAMANTRAY VS R.T.O., JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
260	WP(C)/0026608/2022	BIPLAB SAMANTARAY VS REGIONAL TRANSPORT OFFICER, BBSR (1)	BRAJA MOHAN SARANGI VS	// 0 //
261	WP(C)/0026609/2022	DIKHIL MURMU	MANORANJAN PADHI	//

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### FILING REPORT AS ON :11/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0026610/2022	BIPLAB SAMANTRAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BALASORE		//
263	WP(C)/0026611/2022	BHARATI MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026612/2022	PRADYUMNA KUMAR SAMANTARAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAYAPUR		//
265	WP(C)/0026613/2022	PRADYUMNA KUMAR SAMANTARAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, TALCHER		//
266	WP(C)/0026614/2022	TULABATI SABAR	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026615/2022	BIPLAB SAMANTRAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BALASORE		//
268	WP(C)/0026616/2022	BIPLAB SAMANTARAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, MAYURBHANJ		//
269	WP(C)/0026617/2022	REBATI SABAR	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0026618/2022	SUMANTA KUMAR SAW	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RTO., BALASORE		//
271	WP(C)/0026619/2022	BIPLAB SAMANTARAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, GANJAM		//
272	WP(C)/0026620/2022	BIPLAB SAMANTRAY	BRAJA MOHAN SARANGI	//
		VS	VS	0



## ORISSA HIGH COURT

### FILING REPORT AS ON :11/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0026621/2022	R.T.O., PURI SUMANTA KUMAR SAW VS	BRAJA MOHAN SARANGI VS	// // ()
274	WP(C)/0026622/2022	RTO., MAYURBHANJ BEL KANHAR MAJHI VS	SARADA DASH VS	// // ()
275	WP(C)/0026623/2022	STATE OF ODISHA PRADYUMNA KUMAR SAMANTRAY VS	BRAJA MOHAN SARANGI VS	// // ()
276	WP(C)/0026624/2022	RTO., TALCHER SACHITRA KUMAR DASH VS	KAPILA CHARAN NAYAK VS	// // ()
277	WP(C)/0026625/2022	STATE OF ODISHA PRADYUMNA KUMAR SAMANTRAY VS	BRAJA MOHAN SARANGI VS	// // ()
278	WP(C)/0026626/2022	RTO., SAMBALPUR PREMANANDA BHOI VS	PITAMBAR PANDA VS	// // ()
279	WP(C)/0026627/2022	STATE OF ORISSA KAMALA KANTA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0026628/2022	STATE OF ODISHA BIPLAB SAMANTRAY VS	BRAJA MOHAN SARANGI VS	// // ()
281	WP(C)/0026629/2022	RTO., JHARSUGUDA DIVYA KESHARI VS	RAMESH KUMAR SAHU VS	// // ()
282	WP(C)/0026630/2022	STATE OF ODISHA MUKANDA PALAI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0026631/2022	STATE OF ODISHA JASODA PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0026632/2022	PURNANANDA BHANJ VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
285	WP(C)/0026633/2022	SURENDRA KESHARI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
286	WP(C)/0026634/2022	ADITYA KUMAR KESHARI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
287	WP(C)/0026635/2022	PRATAP KESHARI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
288	WP(C)/0026636/2022	MAITRI DAS VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
289	WP(C)/0026637/2022	RABI SINGH @ RABILAL KESAHRI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
290	WP(C)/0026638/2022	ANTARYAMI KESHARI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
291	WP(C)/0026639/2022	PRAHALLAD DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0026640/2022	BIKARTTAN ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0026641/2022	JYOTIRMAYEE DEVI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0026642/2022	PARAMANANDA TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0026643/2022	ARJUN KUMAR SAHOO	BASUDEV BARIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0026644/2022	STATE OF ODISHA ABHAYA CHARAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
297	WP(C)/0026645/2022	STATE OF ORISSA BISWA BIJAYA SINGH BARIK	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
298	WP(C)/0026646/2022	STATE OF ODISHA MIHIR KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
299	WP(C)/0026647/2022	STATE OF ORISSA JUDHISTHIRA PATRA	S.SATAPATHY	//
		VS	VS	0
300	WP(C)/0026648/2022	STATE OF ODISHA SUBASH CHANDRA BEHERA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
301	WP(C)/0026649/2022	STATE OF ODISHA NIRMALA LENKA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
302	WP(C)/0026650/2022	STATE OF ODISHA GAJENDRA KUMAR ROUT	S.SATAPATHY	//
		VS	VS	0
303	WP(C)/0026651/2022	STATE OF ODISHA NIVEDITA MALLICK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
304	WP(C)/0026652/2022	STATE OF ODISHA SUSHAMA OJHA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
305	WP(C)/0026653/2022	STATE OF ODISHA PRABIRA DALAI	KAPILA CHARAN NAYAK	//
		VS	VS	0
306	WP(C)/0026654/2022	STATE OF ODISHA HARISCHANDRA MOHANTA	S.SATAPATHY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026655/2022	STATE OF ODISHA RENUBALA SAHOO VS	CHANDRA SEKHAR PANDA VS	// // ()
308	WP(C)/0026656/2022	STATE OF ODISHA SISIR KUMAR BISHOI VS	BIBHUTI BHUSAN MISHRA VS	// // ()
309	WP(C)/0026657/2022	STATE OF ODISHA GEETANJALI PANIGRAHY VS	GANESH PRASAD SAMAL VS	// // ()
310	WP(C)/0026658/2022	STATE OF ODISHA SEBAPRAVA BEHERA VS	CHANDRA SEKHAR PANDA VS	// // ()
311	WP(C)/0026659/2022	STATE OF ODISHA BABITARANI SAHOO VS	CHANDRA SEKHAR PANDA VS	// // ()
312	WP(C)/0026660/2022	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	BASUDEV BARIK VS	// // ()
313	WP(C)/0026661/2022	STATE OF ODISHA RABINDRA KUMAR MOHAPATRA VS	BASUDEV BARIK VS	// // ()
314	WP(C)/0026662/2022	STATE OF ODISHA SANTOSH KUMAR KAR VS	BASUDEV BARIK VS	// // ()
315	WP(C)/0026663/2022	STATE OF ODISHA DHANANJAYA JENA VS	BASUDEV BARIK VS	// // ()
316	WP(C)/0026664/2022	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SABYASACHI MISHRA VS	// // ()
317	WP(C)/0026665/2022	TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA ASIT KUMAR BASA VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	SUDEEP KUMAR SARANGI VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026666/2022	GEETARANI RAULO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
319	WP(C)/0026667/2022	MADHUSUDAN AGARWAL PROJECT PVT. LTD., CHHOTA VS UNION OF INDIA	MOHENDRA KUMAR ACHARYA VS	// 0 //
320	WP(C)/0026668/2022	BIDHU MOHAN ROUT VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR	NIRANJAN LENKA VS	// 0 //
321	WP(C)/0026669/2022	RANJAN SAMANTA SINGHAR VS MEMBER, BOARD OF REVENUE, CUTTACK	MANAS RANJAN SATAPATHY VS	// 0 //
322	WP(C)/0026670/2022	MADHUSUDAN SAMAL VS BM, ODISHA GRAMYA BANK, PURI	P.K.ROUT VS	// 0 //
323	WP(C)/0026671/2022	M/S. SUBHADRA FILLING STATION, RAYAGADA VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
324	WP(C)/0026672/2022	SHIBANGI SAHU VS SIBARAM PATRA	ASHUTOSH MOHANTA VS	// 0 //
325	WP(C)/0026673/2022	TALIM KHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
326	WP(C)/0026674/2022	LALITA BISWAL VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
327	WP(C)/0026675/2022	SATYABRATA HOTA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
328	WP(C)/0026676/2022	GOKINA DATTATRAYA CHOUDHURY @ G.D.CHOUDHURY VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
329	WP(C)/0026677/2022	SRIMANTA TANDI	MOHENDRA KUMAR MOHAPATRO	//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026678/2022	RABINDRA KUMAR DAS	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0026679/2022	RAMACHANDRA BARIK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026680/2022	ATANU DEWRI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0026681/2022	SATRUGHAN BARIKI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026682/2022	PRAKASH DHALI	M. PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0026683/2022	SARAT KUMAR PANDA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0026684/2022	MAA BIRAJA TRADERS, JAJPUR	ANIRUDH SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026685/2022	BHASKAR CHANDRA PRADHAN	TUSAR KANTA MAHANTA	//
		VS	VS	0
		RM, RBI, BBSR		//
338	WP(C)/0026686/2022	MAMATA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026687/2022	SOMANATH MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026688/2022	MAMATA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0026689/2022	STATE OF ODISHA RABINDRANATH PRADHAN VS	AMIYA KUMAR CHHATOI VS	// // ()
342	WP(C)/0026690/2022	STATE OF ODISHA MAMATA PANDA VS	AMIT PRASAD BOSE VS	// // ()
343	WP(C)/0026691/2022	STATE OF ODISHA HRUDANANDA PATEL VS	AMIYA KUMAR CHHATOI VS	// // ()
344	WP(C)/0026692/2022	STATE OF ODISHA GAJENDRA BEHERA VS	LAXMI SHARMA VS	// // ()
345	WP(C)/0026693/2022	UNION OF INDIA MAMATA PANDA VS	AMIT PRASAD BOSE VS	// // ()
346	WP(C)/0026694/2022	STATE OF ODISHA GOPAL NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
347	WP(C)/0026695/2022	STATE OF ODISHA PRADIP KUMAR SAHU VS	SANJAY KUMAR SAMANTARAY VS	// // ()
348	WP(C)/0026696/2022	STATE OF ODISHA ABHAYA CHARAN NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
349	WP(C)/0026697/2022	STATE OF ODISHA NARENDRA KUMAR BEHERA VS	SANJIB MOHANTY VS	// // ()
350	WP(C)/0026698/2022	STATE OF ODISHA SUDARSAN MOHANTY VS	SANJIB MOHANTY VS	// // ()
351	WP(C)/0026699/2022	STATE OF ODISHA PREMIKA MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0026700/2022	PRAPHULLA KUMAR SAHU VS COLLECTOR, KALAHANDI	JYOTIRMAYA SAHOO VS	// 0 //
353	WP(C)/0026701/2022	ASHWINI MALLICK VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
354	WP(C)/0026702/2022	KUBERA MAHAPATRA VS DEPUTY GENERAL MANAGER, FOOD CORP. OF INDIA	SURENDRA KUMAR DASH VS	// 0 //
355	WP(C)/0026703/2022	SATYABADI DEHURI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
356	WP(C)/0026704/2022	BHUBANESWAR DASH VS STATE OF ODISHA	RAMESH SAHOO VS	// 0 //
357	WP(C)/0026705/2022	LALITA MOHAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
358	WP(C)/0026706/2022	NIKUNJA KISHOR SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
359	WP(C)/0026707/2022	BISWAJIT PATTANAIK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
360	WP(C)/0026708/2022	KABIRAJ PRADHAN VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
361	WP(C)/0026709/2022	MINATI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
362	WP(C)/0026710/2022	SANTANU KUMAR LENKA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
363	WP(C)/0026711/2022	SMC OF GOVT. BATIMIRA PRIMARY SCHOOL	MAHENDRA KUMAR SAHOO	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026712/2022	SABYASACHI MAHAKUL	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
365	WP(C)/0026713/2022	KIRTICHANDRA BEHERA	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026714/2022	SIBA SANKAR PANDA	SUBRAT KUMAR NAYAK	//
		VS	VS	0
		MADHUSUDAN MAJHI		//
367	WP(C)/0026715/2022	KARTIK CHANDRA PRADHAN	G.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026716/2022	BICHHANDA MAJHI	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026717/2022	DR. SARAT CHANDRA MOHAPATRA	SIBA NARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026718/2022	SANJAYA KUMAR MISHRA	SUMIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026719/2022	PUSPANJALI BEHERA	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026720/2022	TILOTTAMA PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026721/2022	SONALI SAHOO	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		PRESIDING OFFICER, FAMILY COURT, BBSR		//
374	WP(C)/0026722/2022	SAILABALA ROUT	SAMARENDRA MOHANTY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0026723/2022	STATE OF ODISHA SURENDRANATH MISHRA VS	SURYAKANTA DASH VS	// // ()
376	WP(C)/0026724/2022	M/S ODISHA MINING CORP. LTD., BBSR KSHIRASINDHU BANCHHOR VS	GOKULANANDA SAHU VS	// // ()
377	WP(C)/0026725/2022	STATE OF ODISHA SARBESWAR SETHI VS	BIDYADHAR MISHRA VS	// // ()
378	WP(C)/0026726/2022	MANAS RANJAN SETHI LAXMAN SWAIN VS	SANJIB MOHANTY VS	// // ()
379	WP(C)/0026727/2022	STATE OF ODISHA RAJANI BEHERA VS	GOPAL PRASAD JENA VS	// // ()
380	WP(C)/0026728/2022	PRINCIPAL SECY. TO GOVT.,COMMERCE AND TRANSPORT DEPT. MANGULU AMANT VS	SANJIB MOHANTY VS	// // ()
381	WP(C)/0026729/2022	STATE OF ODISHA JAGANNATH SAMAL VS	SUBASH CH PANI VS	// // ()
382	WP(C)/0026730/2022	STATE OF ODISHA MANTAJ ALLI SAHA VS	SUBASH CHANDRA SATAPATHY VS	// // ()
383	WP(C)/0026731/2022	STATE OF ODISHA RAJA KISHOR KHUNTIA VS	SANJIB MOHANTY VS	// // ()
384	WP(C)/0026732/2022	STATE OF ODISHA PRAKASH CHANDRA DAS VS	SUBASH CH PANI VS	// // ()
385	WP(C)/0026733/2022	STATE OF ODISHA PURNA CHANDRA DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0026734/2022	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
387	WP(C)/0026735/2022	NIRUPAMA BEHERA VS STATE TRANSPORT AUTHORITY, ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
388	WP(C)/0026736/2022	DIPTIMAYI SAMAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
389	WP(C)/0026737/2022	GAGAN BIHARI SAMANTRAY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
390	WP(C)/0026738/2022	JITENDRA KUMAR SAHOO VS FOOD CORP. OF INDIA, NEW DELHI	GOURI MOHAN RATH VS	// 0 //
391	WP(C)/0026739/2022	BIJAYA KUMAR DEHURY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
392	WP(C)/0026740/2022	RANJITA SAHOO VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
393	WP(C)/0026741/2022	RABINDRA CHANDRA BARIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
394	WP(C)/0026742/2022	PRAGATI TRUST, JAIPUR VS STATE OF ODISHA	SHANTANU DAS VS	// 0 //
395	WP(C)/0026743/2022	BICHITRANANDA BEURA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
396	WP(C)/0026744/2022	DURYODHAN TARASIA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
397	WP(C)/0026745/2022	JAGANNATH ROUT	SANJIB MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026746/2022	PRAKASH CHANDRA RATH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0026747/2022	SWAPNESWAR DEHURI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026748/2022	MANJARI DEVI COLLEGE OF NURSING, KHURDA	MRUGANKA MAULI PATNAIK	//
		VS	VS	0
		CHAIRMAN, ODISHA NURSES AND MIDWIVES REGISTRATION COUNCIL, BBSR		//
401	WP(C)/0026749/2022	FAGU SUTAR	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026750/2022	PRATAP SETH	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026751/2022	SARAT KUMAR PRADHAN	BISWAJIT RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0026752/2022	SREE METALIKS LTD., KEONJHAR	SIDHARTHA RAY	//
		VS	VS	0
		ASST. COMMNR. INCOME TAX CIRCLE ROURKELA		//
405	WP(C)/0026753/2022	SUBRAT SWAIN	UMESH CHANDRA BEHURA	//
		VS	VS	0
		THE COLLECTOR AND DM, JAGATSINGHPUR		//
406	WP(C)/0026754/2022	MITU PRADHAN	UMESH CHANDRA BEHURA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026755/2022	SAROJ KUMAR MISHRA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026756/2022	SAROJ KUMAR PATNAIK	GOURI MOHAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0026757/2022	STATE OF ODISHA KAIFULA BISWAL VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
410	WP(C)/0026758/2022	STATE OF ODISHA BALAMUKUNDA SA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
411	WP(C)/0026759/2022	STATE OF ODISHA LOKANATH SA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
412	WP(C)/0026760/2022	STATE OF ODISHA MAKARDHWAJ BISWAL VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
413	WP(C)/0026761/2022	STATE OF ODISHA BABITA NAYAK VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// // ()
414	WP(C)/0026762/2022	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
415	WP(C)/0026763/2022	SADHURAM SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
416	WP(C)/0026764/2022	SK. BESHARAT AHMED VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	// // ()
417	WP(C)/0026765/2022	HARIHAR BALIARSINGH VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // ()
418	WP(C)/0026766/2022	SARADA PRASAD MOHANTY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// // ()
419	ABLAPL/0013063/2022	TUSHAR RANJAN BISWAL @ TUSHAR BISWAL VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	CUTTACK SADAR /448 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013064/2022	NIRA SAGARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /236 /2022 () //
421	ABLAPL/0013065/2022	NARAN BEHERA @ JANMEJAYA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) ICC/0000098/2021
422	ABLAPL/0013066/2022	NIRUPAMA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /161 /2022 () //
423	ABLAPL/0013067/2022	MOHAN JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	PAHALA /154 /2022 () //
424	ABLAPL/0013068/2022	SAROJ KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /285 /2022 () //
425	ABLAPL/0013069/2022	TAPAS KUMAR DAS @ TAPAS DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NILGIRI /260 /2022 () //
426	ABLAPL/0013070/2022	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /192 /2022 () //
427	ABLAPL/0013071/2022	SAPAN KUMAR VS STATE OF ODISHA	L.N.RAYATSINGH VS	// / /0 () //
428	ABLAPL/0013072/2022	SK. SAMIULLA VS STATE OF ODISHA	MD. RIAZ VS	CUTTACK SADAR /421 /2022 () //
429	ABLAPL/0013073/2022	KUNAL MAHAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BINJHARPUR /576 /2022 () //
430	ABLAPL/0013074/2022	ABDUL FATE KHAN @ ABDUL FATTAH KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /137 /2022 () //
431	ABLAPL/0013075/2022	SHRIDHAR DANDAPAT	PRAVASH CHANDRA JENA	JALESWAR /359 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0013076/2022	PITAMBAR DAS	PRAVASH CHANDRA JENA	NILGIRI /260 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0013077/2022	BHABANI SANKAR DAS	B.P.TRIPATHY	MADHUPATNA /277 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0013078/2022	SUBHRANSU MAHAL @ SUBHRANSU SEKHAR MAHAL	SASANTA KUMAR DAS	BINJHARPUR /575 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0013079/2022	BISWAJEET SAHU	SIDHARTH PRASAD DAS	CHATRAPUR /584 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0013080/2022	TASLIM ARIF PATEL	TUKUNA KUMAR MISHRA	UMERKOTE /309 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0013081/2022	SUSHRUTA MOHANTY	RAJA BHUSAN DASH	BADAMBADI /302 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0013082/2022	ABDUL FATE KHAN @ ABDUL FATTAH KHAN	PRAVASH CHANDRA JENA	BHOGRAI /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0013083/2022	LAXMI BHOLA @ LAXMIPRIYA BHOLA	SARAT CHANDRA MEKAP	NIMAPADA /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0013084/2022	PRAKASH KUMAR JENA	PRANAB RANJAN CHHATOI	MAHILA P.S. BUXIBAZAR /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0013085/2022	SWAGATIKA PATTANAIAK	J.K.KHANDAYATRAY	NIRAKARPUR /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0013086/2022	PRIYADARSHINI SAHOO	SATYAJIT MUKHERJEE	BARAMBA /272 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013087/2022	STATE OF ODISHA SUKANTI SAHOO @ SUKANTI SAHU VS	BIBHU PRASAD DAS VS	// BEGUNIA P.S. /216 /2022 ()
444	ABLAPL/0013088/2022	STATE OF ODISHA SABITA MALIK @ NALI MALIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /346 /2022 ()
445	ABLAPL/0013089/2022	STATE OF ODISHA SOUMYA RANJAN DASH @ DAS VS	DURLLABHA RANJAN MISHRA VS	// DHANUPALI /369 /2022 ()
446	ABLAPL/0013090/2022	STATE OF ODISHA DILLIP KUMAR JENA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /165 /2022 ()
447	ABLAPL/0013091/2022	STATE OF ODISHA SK SALIM BUKHAS VS	DEEPAK KU SAHOO VS	// / /0 ()
448	ABLAPL/0013092/2022	STATE OF ODISHA SUNITA NAYAK VS	SIDDHARTH PRASAD MISHRA VS	// JATNI P.S. /353 /2020 ()
449	ABLAPL/0013093/2022	STATE OF ODISHA BAJA @ BABAJI BEHERA VS	BISWARANJAN DALAI VS	// MAHANGA /279 /2022 ()
450	ABLAPL/0013094/2022	STATE OF ODISHA BINAYAK SUNDAR SINGH @ BIPI DAS VS	BISWARANJAN DALAI VS	// KHANDAPARA /228 /2022 ()
451	ABLAPL/0013095/2022	STATE OF ODISHA JYOTI RANJAN SWAIN VS	DEEPAK KUMAR MOHAPATRA VS	// NIALI /396 /2022 ()
452	ABLAPL/0013096/2022	STATE OF ODISHA SK. MUSHRUDDIN @ MUSHIR VS	KARTIK CHANDRA TRIPATHY VS	// CYBER CRIME AND ECONOMIC OFFENCES /36 /2022 ()
453	ABLAPL/0013097/2022	STATE OF ODISHA SHASHI KANTA MUDULI VS	SUKANTA KUMAR MISHRA VS	// / /0 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :11/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0013098/2022	SAMIR KUMAR SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARGARH /617 /2022 () //
455	ABLAPL/0013099/2022	MILAN KUMAR SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARGARH /617 /2022 () //
456	ABLAPL/0013100/2022	ANANDA AMAT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARGARH /617 /2022 () //
457	ABLAPL/0013101/2022	SK. ABDUL MALIK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	PURUNABAZAR /105 /2022 () //
458	ABLAPL/0013102/2022	SAROJ KUMAR BISWAL VS STATE OF ODISHA	BIRABAR GANTHIA VS	BALIMI /7 /2018 () //
459	ABLAPL/0013103/2022	GYANA RANJAN NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	/ /0 () //
460	ABLAPL/0013104/2022	GAGAN SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /56 /1999 () //
461	ABLAPL/0013105/2022	BHAGIRATHI MOHANTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /320 /2022 () //
462	ABLAPL/0013106/2022	SAROJ KUMAR MISHRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	LINGARAJ P.S. /242 /2022 () //
463	ABLAPL/0013107/2022	ARJUN SETHA @ ARU SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INFOVALLY UPD BHUBANESWAR /188 /2022 () //
464	ABLAPL/0013108/2022	AKASH NAYAK @ AKASH KUMAR NAIK VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KAMAKHYANAGAR /379 /2022 () //
465	ABLAPL/0013109/2022	SUDARSHAN MOHARANA	SAMVIT MOHANTY	JAGATSINGPUR /643 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0013110/2022	SK MAMAREJ ALAM	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0013111/2022	CHHABINDRA PRUSTY	RUDRA NARAYAN PARIJA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0013112/2022	KARTIK BHOLA	SARAT CHANDRA MEKAP	NIMAPADA /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0013113/2022	RAKESH KUMAR SAMANTA	ASHOK DAS	GOLANTHARA (BERHAMPUR) /357 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0013114/2022	PRASANTA KUMAR SWAIN	KISHORE CHANDRA RAJGURUMOHAPATRA	BEGUNIA P.S. /247 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0013115/2022	RAMESH CHANDRA BISWAL	GYANALOKA MOHANTY	BALIKUDA /372 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0013116/2022	DAYARAM GOND @ DAYA GOND	UMAKANTA BARIK	UMERKOTE /303 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0013117/2022	PAPU MOHANTY @ ABINASH MOHANTY	RAMAKANTA PANDA	RASGOBINDPUR /237 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0013118/2022	BASANTA KUMAR PATTANAIAK	MANAS KUMAR CHAND	CYBER CRIME AND ECONOMIC OFFENCES /17 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0013119/2022	LIPUN MALLIK	AMULYA RATNA PANDA	BINJHARPUR /548 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0013120/2022	SANKUNLATA SAHOO	PURNA CHANDRA MOHARANA	KHANDAGIRI P.S. /442 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013121/2022	STATE OF ODISHA RAJENDRA SAHOO VS	BASANTA KUMAR JENA VS	// KOREI /326 /2022 ()
478	ABLAPL/0013122/2022	STATE OF ODISHA SOMANATH BEHERA VS	BISWAJIT TRIPATHY VS	// CUTTACK SADAR /448 /2022 ()
479	ABLAPL/0013123/2022	STATE OF ODISHA BALIA @ BALABHADRA MALLIK VS	UDIT RANJAN JENA VS	// DHENKANAL TOWN /458 /2022 ()
480	ABLAPL/0013124/2022	STATE OF ODISHA RATIKANTA BEHERA VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /213 /2021 ()
481	ABLAPL/0013125/2022	STATE OF ODISHA REETANJALI NAIK VS	KAMIL RASHID VS	// BHAWANIPATNA TOWN /296 /2022 ()
482	ABLAPL/0013126/2022	STATE OF ODISHA SANTANU KUMAR RAY VS	SAMBEET PATTANAYAK VS	// DELANGA /220 /2014 ()
483	ABLAPL/0013127/2022	STATE OF ODISHA BASUDEV SAHOO VS	SAMBEET PATTANAYAK VS	// RAMACHANDI /93 /2022 ()
484	ABLAPL/0013128/2022	STATE OF ODISHA HRUDANANDA SAHOO VS	SANKET KANUNGO VS	// CUTTACK SADAR /449 /2022 ()
485	ABLAPL/0013129/2022	STATE OF ODISHA CHITAN @ SUBHRAJIT LENKA @ SUBHAKANTA LENKA VS	ANANA RANJAN DHAL VS	// BADAGODA P.S. /340 /2022 ()
486	ABLAPL/0013130/2022	STATE OF ODISHA SARAT CHANDRA TRIPATHY VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /302 /2022 ()
487	ABLAPL/0013131/2022	STATE OF ODISHA JYOSHNRANI BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /172 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0013132/2022	KANHU CHARAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /242 /2022 () //
489	ABLAPL/0013133/2022	CHITTARANJAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /335 /2022 () //
490	ABLAPL/0013134/2022	CHANDAN MAHANANDIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /311 /2021 () //
491	ABLAPL/0013135/2022	BAPUNI @ RAMACHANDRA NANDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /445 /2021 () //
492	ABLAPL/0013136/2022	SK. SADIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /364 /2021 () //
493	ABLAPL/0013137/2022	SUSHILA KUMAR SAHU @ SUSHIL SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /446 /2022 () //
494	ABLAPL/0013138/2022	ALOK KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /256 /2022 () //
495	ABLAPL/0013139/2022	MALATILATA BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /126 /2022 () //
496	ABLAPL/0013140/2022	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /126 /2022 () //
497	ABLAPL/0013141/2022	SUSANTA KUMAR NAYAK @ JADA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHHEND /212 /2022 () //
498	ABLAPL/0013142/2022	MD. ZAFAR @ MD. JAFAR VS STATE OF ODISHA	ARADA JENA VS	BADACHANA /213 /2022 () //
499	ABLAPL/0013143/2022	BANAMALI BEHERA	SARAT KUMAR JENA	KODALA /571 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0013144/2022	STATE OF ODISHA JITU DEBTA	SARAT KUMAR JENA	// BARGARH /392 /2022
		VS	VS	()
501	ABLAPL/0013145/2022	STATE OF ODISHA BALABHADRA PATRA	SUSIL KUMAR PATTNAIK	// / /0
		VS	VS	()
502	ABLAPL/0013146/2022	STATE OF ODISHA BHAGABAN DAS	SATYABRATA MOHANTY	// SPL.TASK FORCE /20 /2022
		VS	VS	()
503	ABLAPL/0013147/2022	STATE OF ODISHA BAPI @ CHITRASEN BRAHMA	SANTOSH KUMAR BRAHMA	// KEONJHAR SADAR /44 /2022
		VS	VS	()
504	ABLAPL/0013148/2022	STATE OF ODISHA ANIL SAHU	BIDYALOK MOHAPATRA	// DEOGARH /755 /2022
		VS	VS	()
505	ABLAPL/0013149/2022	STATE OF ODISHA BANAMALI BEHERA	SARAT KUMAR JENA	// KODALA /570 /2022
		VS	VS	()
506	ABLAPL/0013150/2022	STATE OF ODISHA KHURSIDA BIBI @ BEGUM	AMULYA RATNA PANDA	// BALICHANDRAPUR /341 /2022
		VS	VS	()
507	ABLAPL/0013151/2022	STATE OF ODISHA LIPUN MALLIK	AMULYA RATNA PANDA	// BINJHARPUR /549 /2022
		VS	VS	()
508	ABLAPL/0013152/2022	STATE OF ODISHA MAHESWAR DAKUA	SARAT KUMAR JENA	// KHALLIKOTE /420 /2022
		VS	VS	()
509	ABLAPL/0013153/2022	STATE OF ODISHA CHAITANYA SAHOO	JULU KHANSAMA	// CHARMAL /7 /2014
		VS	VS	()
510	ABLAPL/0013154/2022	STATE OF ODISHA CHAKRADHAR MALLIK	PRABHAT KUMAR PRAHARAJ	// TANGI /202 /2022
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :11/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	ABLAPL/0013155/2022	STATE OF ODISHA MANAS KUMAR PATRA @ BAPI VS	AMLAN SHAKTI PAUL VS	// TOMANDO /238 /2022 ()
512	ABLAPL/0013156/2022	STATE OF ODISHA KESARI HIAL VS	TUKUNA KUMAR MISHRA VS	// BISSAMCUTTACK /46 /2021 ()
513	ABLAPL/0013157/2022	STATE OF ODISHA NARAYANA SAHOO VS	ANIRUDHA DAS VS	// SEA BEACH /83 /2021 ()
514	ABLAPL/0013158/2022	STATE OF ODISHA SAMAR KESHARI ROUT VS	PRAVASH CHANDRA JENA VS	// DHARMASALA /546 /2022 ()
515	ABLAPL/0013159/2022	STATE OF ODISHA DEBANANDA DAS VS	BISWAJIT NAYAK VS	// CHANDAHANDI /17 /2021 ()
516	ABLAPL/0013160/2022	STATE OF ODISHA KUNI BEHERA @ KUNI DEI VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /234 /2022 ()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :11/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 CRA/259/1996	SESHADEV-MP	
2	9/2022 CRA/259/1996	SESHADEV-MP	
3	10/2022 CRA/259/1996	SESHADEV-MP	
4	10/2022 CRA/259/1996	SESHADEV-MP	
5	10/2022 CRA/259/1996	SESHADEV-MP	
6	24/2022 ARBP/96/2016	SNEHALATA TRIPATHY-MP	BIBEKANANDA BHUYAN
7	26/2022 CRLMA/276/2022	BHARATA CHANDRA PARIDA-MP	ABHAYA KUMAR PARIDA
8	26/2022 CRLMA/276/2022	BHARATA CHANDRA PARIDA-MP	ABHAYA KUMAR PARIDA
9	26/2022 CRLMA/276/2022	BHARATA CHANDRA PARIDA-MP	ABHAYA KUMAR PARIDA
10	27/2022 CRP/22/2022	PUSPANJALI PRADHAN-MP	ANAM CHARAN PANDA
11	27/2022 CRLMA/274/2022	JAGESH MOHANTY @ JAGNESH KUMAR MOHANTY-MP	BIJAY KUMAR MOHANTY
12	58/2022 ARBA/35/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
13	58/2022 ARBA/35/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
14	59/2022 ARBA/35/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
15	86/2022 TRPCRL/86/2022	SURENDRA SAHOO@SURESH-MP	RAKESH KUMAR ROUTRAY
16	171/2022 LAA/48/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPARA-MP	PRANAB KUMAR DASH
17	236/2022 MATA/202/2022	MOUSUMI NANDA GOSWAMI-MP	ANJAN KUMAR BISWAL
18	248/2022 CONTC/3697/2022	PRADEEP KUMAR SAMAL-MP	M/S.KARUNAKAR RATH
19	270/2022 RVWPET/264/2022	ABHIRAM SAHU-MP	PRAFULLA KUMAR RATH
20	271/2022 RVWPET/264/2022	ABHIRAM SAHU-MP	PRAFULLA KUMAR RATH
21	271/2022 RVWPET/264/2022	ABHIRAM SAHU-MP	PRAFULLA KUMAR RATH
22	362/2022 CRLMP/2082/2022	DEBASISH MISHRA-MP	SOUMYA RANJAN DAS
23	363/2022 CRLMP/2024/2022	SABITA HARICHANDAN-MP	SUSAMPAD HOTA
24	364/2022 CRLMP/2101/2022	SASMITA MOHARANA-MP	RABI NARAYAN BEHERA
25	390/2022 WPC(OA)/2418/2016	SITOSH KUMAR PANIGRAHI-MP	
26	391/2022	PRAMOD KUMAR SAHOO-MP	

27	WPC(OA)/2419/2016 392/2022	BHAGBATIA MALLIK AND OTHERS-MP	
28	WPC(OA)/2480/2016 393/2022	DAMODAR MALLICK-MP	
29	WPC(OA)/1979/2019 394/2022	GUNANIDHI SAHOO-MP	M/S PRASANTA KUMAR MISHRA
30	WPC(OA)/2301/2019 395/2022	BISWARANJAN BEHERA-MP	M/S.SURYA NARAYAN PATNAIK
31	WPC(OA)/428/2019 396/2022	RAMAKANTA PADHY-MP	
32	WPC(OA)/184/2018 433/2022	LAXMIPRIYA MISHRA-MP	PRANAB RANJAN CHHATOI
33	TRP(C)/385/2022 434/2022	CHINMAYA DAS-MP	ASHOK DAS
34	TRP(C)/386/2022 624/2022	BHAGABATI MAJHI-MP	
35	FAO/416/2020 659/2022	SARADA PRASANNA NAYAK-MP	MANOJ PANIGRAHI
36	CRLREV/476/2022 660/2022	GALUA@AKASH DEHURY@DEEPAK DEHURY-MP	PRADIPTA BEURA
37	CRLREV/341/2022 1020/2022	MANMATH SINGH-MP	MAHESWAR MOHANTY
38	RSA/217/2020 1021/2022	PARBATI DEI-MP	M/S.T.PANIGRAHI
39	RSA/103/2007 1022/2022	PRADUT BISWAS-MP	DINESH KUMAR PATRA
40	RSA/252/2022 1023/2022	SERINIBAS BISWAL-MP	M/S.SANJIB MOHANTY
41	RSA/219/2007 1024/2022	SERINIBAS BISWAL-MP	M/S.SANJIB MOHANTY
42	RSA/219/2007 1025/2022	SERINIBAS BISWAL-MP	M/S.SANJIB MOHANTY
43	RSA/219/2007 1026/2022	MADHUSUDAN PARASETH-MP	M/S.S.D.DAS, M.M.SWAIN
44	RSA/56/2016 1027/2022	MADHUSUDAN PARASETH-MP	M/S.S.D.DAS
45	RSA/56/2016 1028/2022	MADHUSUDAN PARASETH-MP	M/S.S.D.DAS
46	RSA/56/2016 1047/2022	DAMAYANTI TAREI-MP	M/S.AMIT PRASAD BOSE
47	CMP/78/2019 1048/2022	SUSAMA SATAPATHY-MP	MRITUNJAY BANERJEE
48	CMP/1000/2022 1049/2022	SANTILATA SWAIN-MP	KANANBALA ROY CHOUDHURY
49	CMP/888/2022 1050/2022	BAIJAYANTI PRADHAN-MP	BIBEKANANDA BHUYAN
50	CMP/243/2021 1051/2022	MADHAB CHANDRA SAHOO-MP	DAYANIDHI MOHANTY
51	CMP/1002/2022 1120/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY
52	MACA/522/2022 1121/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.	PRANANSHU KUMAR MOHANTY
53	MACA/523/2022 1122/2022	THE DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE COMPANY LTD.	PRANANSHU KUMAR MOHANTY
54	MACA/436/2022 1123/2022	SASMITA SWAIN-MP	DILLIP KUMAR MOHAPATRA
55	MACA/524/2022 1124/2022	SASMITA SWAIN-MP	DILLIP KUMAR MOHAPATRA
56	MACA/524/2022 1142/2022	DR MANORANJAN MALLICK-MP	
57	WPC(OAC)/378/2016 1143/2022	RAMEI HEMBRAM-MP	
	WPC(OAC)/965/2015		



58	1144/2022 WPC(OAC)/3056/2018	PRASHANTA KUMAR DAS-MP	
59	1145/2022 WPC(OAC)/656/2019	HARAPRIYA JALLY-MP	M/S MANOJ KUMAR PANDA
60	1146/2022 WPC(OAC)/1139/2019	GIRISH CHANDRA MISHRA-MP	M/S GOPAL SINHA
61	1680/2022 CRLA/897/2022	PEEYUSH DHARI MOHANTY-MP	GOPAL KRISHNA MOHANTY
62	1681/2022 CRLA/897/2022	PEEYUSH DHARI MOHANTY-MP	GOPAL KRISHNA MOHANTY
63	1682/2022 CRLA/897/2022	PEEYUSH DHARI MOHANTY-MP	GOPAL KRISHNA MOHANTY
64	1683/2022 CRLA/195/2017	SATYABAN KANHAR-MP	M/S.S.K.BARAL,G.KHILLAR,S.KANHAR,J.SAHOO
65	1684/2022 CRLA/354/2018	S.K.FIROJUL AKHATAR AMAN-MP	M/S.KASHINATH PATTANAIAK
66	1685/2022 CRLA/752/2022	JAIRAM SWAIN@JAI@JAYA-MP	ASIT KUMAR JENA
67	1686/2022 CRLA/375/2022	SUBHASHREE PRIYADARSINI-MP	PRASANNA KUMAR MISHRA
68	1819/2022 BLAPL/6417/2022	LALIT KUMAR SONI-MP	BIPLAB KUMAR DASH
69	1820/2022 BLAPL/6418/2022	LALIT KUMAR SONI-MP	BIPLAB KUMAR DASH
70	1821/2022 BLAPL/6419/2022	LALIT KUMAR SONI-MP	BIPLAB KUMAR DASH
71	1822/2022 BLAPL/1831/2021	AMAL DEY-MP	M/S.RAJIB LOCHAN PATTNAIK
72	1823/2022 BLAPL/1940/2022	AMOS KADAMSETH-MP	MANORANJAN PADHI
73	1824/2022 BLAPL/2568/2022	FIROZ KHAN-MP	ADITI HOTA
74	1825/2022 BLAPL/6683/2022	SHEKH SABIR @ SEKH SABIR @ KALIA KHAN-MP	PRATAP KUMAR NAYAK
75	1826/2022 BLAPL/5777/2022	PRADIP PRADHAN-MP	
76	1827/2022 BLAPL/9731/2022	HEMANTA SAHU-MP	BIJAYA KUMAR RAGADA, M.M.ANSARI
77	1828/2022 BLAPL/9600/2022	JOYANTA @ JAYANTA RAITA-MP	JUGALA KISHORE PANDA
78	1829/2022 BLAPL/4970/2022	BIJAYA PARIDA-MP	BIBUDHENDRA KUMAR RATH
79	1830/2022 BLAPL/3631/2022	BAIKUNTHANATH NAIK-MP	
80	1831/2022 BLAPL/4691/2022	ANIL BARIK @ HANIL BAKDI @ ARUN-MP	
81	1832/2022 BLAPL/6960/2022	CHITTARANJAN NAIK-MP	HRUDANANDA MOHAPATRA
82	1871/2022 ABLAPL/10335/2022	SAHA JAHAN KHAN-MP	
83	1872/2022 ABLAPL/4097/2019	SACHIN BALIARSINGH-MP	
84	1873/2022 ABLAPL/4374/2019	SACHIN BALIARSINGH-MP	
85	1874/2022 ABLAPL/11799/2022	TRINATH BEHERA @ NATH-MP	
86	1875/2022 ABLAPL/7201/2022	JITENDRA PRADHAN @ JITU-MP	
87	1876/2022 ABLAPL/3571/2021	BHIMSEN SETHY-MP	DEEPAK KU SAHOO
88	1877/2022 ABLAPL/8394/2022	JUBI @ JOBEDA BEGUM-MP	
89	1878/2022	KALIA NAIK-MP	

90	ABLAPL/12620/2022 1879/2022	SANTOSH KUMAR SAHOO-MP	
91	ABLAPL/3692/2022 1880/2022	BASUDEV NAYAK-MP	AMIT PRASAD BOSE
92	ABLAPL/12869/2021 1881/2022	PITABAS SATAPATHY-MP	AMIT PRASAD BOSE
93	ABLAPL/12687/2021 1882/2022	SUSHANTA NAYAK @ SANATAN NAIK-MP	
94	ABLAPL/7006/2022 1883/2022	SUSHA @ SUSANTA KUMAR BHOI-MP	
95	ABLAPL/12512/2022 1884/2022	TULU @ TRINATH SAHOO-MP	
96	ABLAPL/4874/2022 1885/2022	BINODINI PRADHAN-MP	
97	ABLAPL/10421/2022 1886/2022	SARASWATI SETHY-MP	
98	ABLAPL/12294/2019 1887/2022	ACHYUTANANDA BEHERA-MP	SHAKTI PRASAD DAS
99	ABLAPL/12799/2022 1888/2022	BINODINI DASH-MP	
100	ABLAPL/11671/2022 1889/2022	RAHUL RARA-MP	
101	ABLAPL/14713/2021 1890/2022	RANDA PUJARI-MP	
102	ABLAPL/5165/2021 1891/2022	ARABINDA SAHOO-MP	AJAYA KUMAR JENA
103	ABLAPL/11150/2021 1892/2022	PITTA RANJAN DAS-MP	
104	ABLAPL/4955/2021 1893/2022	SUKANTA KUMAR MAJHI @ BABU MAJHI-MP	
105	ABLAPL/6805/2022 2270/2022	DHANU MAJHI-MP	SATYAJIT MUKHERJEE
106	CRLMC/2518/2022 2271/2022	ADIKANDA NAYAK-MP	PRAKASH RANJAN BARIK
107	CRLMC/2900/2022 2272/2022	CHAKRADHAR MALLICK@MALLIK-MP	SURESH KUMAR JENA
108	CRLMC/2903/2022 2273/2022	BISWAJITA PRUSTY-MP	TAPAN KU. SAHOO
109	CRLMC/2682/2022 2274/2022	MOHAMMAD ARMAN@ARMAN SHA @ARMAN KHAN-MP	BIPIN KUMARNAYAK
110	CRLMC/2904/2022 2275/2022	SUSANTI MOHARANA-MP	GOPINATH MISHRA
111	CRLMC/2905/2022 2276/2022	PRINCE JAISWAL@RAVI JAISWAL-MP	JULU KHANSAMA
112	CRLMC/2907/2022 2277/2022	SHAIKH RIZWAN HASIM-MP	SUSANTA KUMAR BARAL
113	CRLMC/2908/2022 2278/2022	BIRENDRA KISHORE NAYAK-MP	P.K.MISHRA
114	CRLMC/2910/2022 2279/2022	PANDAB BEHERA@CHIKU@SUMIT BEHERA-MP	PRSANTA KUMAR SAHOO
115	CRLMC/2912/2022 2280/2022	SUMITRA SWAIN@SUMI-MP	S.R.DAS
116	CRLMC/2913/2022 2281/2022	RASHMI RANJAN BARIK@TAPU-MP	SURENDRA KUMAR BISWAL
117	CRLMC/2915/2022 2282/2022	PRATAP KESHARI DALABEHERA-MP	ASHOK KUMAR SWAIN 1
118	CRLMC/2917/2022 3229/2022	RANJAN KUMAR JIT-MP	JAYANT KUMAR RATH (SR. ADV.)
119	WA/1329/2022 3230/2022	RANJAN KUMAR JIT-MP	JAYANT KUMAR RATH (SR. ADV.)
120	WA/1329/2022 3231/2022	SARALA MALLIK-MP	ANUPAM RATH
	WA/1330/2022		

121	3232/2022 WA/1330/2022	SARALA MALLIK-MP	ANUPAM RATH
122	3233/2022 WA/1196/2022	GOURANG CHANDRA PRADHAN-MP	AKSHAYA KUMAR PANDEY, GOPINATH MISHRA
123	3234/2022 WA/1333/2022	BIJAYA KUMAR BEHERA-MP	GYANA RANJAN SETHUI
124	3235/2022 WA/1333/2022	BIJAYA KUMAR BEHERA-MP	GYANA RANJAN SETHUI
125	3236/2022 WA/1334/2022	AKSHAYA KUMAR RANSINGH-MP	GYANA RANJAN SETHI
126	3237/2022 WA/1334/2022	AKSHAYA KUMAR RANSINGH-MP	GYANA RANJAN SETHI
127	3238/2022 WA/1335/2022	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
128	3239/2022 WA/1335/2022	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
129	3240/2022 WA/1335/2022	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
130	3241/2022 WA/1336/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
131	3242/2022 WA/1336/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
132	3243/2022 WA/1336/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
133	13938/2022 WP(C)/22784/2022	BIBHUTI BHUSAN HOTA-MP	BIPLAB KUMAR DASH
134	13939/2022 WP(C)/26549/2022	NVIRON LEARNING FOUNDATION, CUTTACK-MP	SHANTANU DAS
135	13940/2022 WP(C)/21866/2022	SAGIR MOHAMMED-MP	
136	13941/2022 WP(C)/26550/2022	PRAHALLAD HARIJAN-MP	PABITRA KUMAR NAYAK
137	13943/2022 WP(C)/26556/2022	SAHADEVKHUNTA BANIKA SANGHA, BALASORE-MP	DWARIKA PRASAD MOHANTY
138	13944/2022 WP(C)/23981/2022	PINTU THAKKAR-MP	
139	13945/2022 WP(C)/26559/2022	SAILBALA DAS-MP	MIHIR SEKHAR SAHOO
140	13946/2022 WP(C)/26566/2022	PRABHASINI BAITHARU-MP	AKSHAYA KUMAR SAHOO
141	13947/2022 WP(C)/11638/2022	SUDHANSU SEKHAR MOHANTY-MP	SURYA NARAYAN PATNAIK
142	13948/2022 WP(C)/26570/2022	SUSIL KUMAR ROUT-MP	BASUDEV BARIK
143	13949/2022 WP(C)/26571/2022	UNION OF INDIA-MP	PARTHA SARATHI NAYAK
144	13950/2022 WP(C)/19397/2018	JANGYANARAYAN DHAL-MP	M/S PRAVAT KUMAR MOHANTY
145	13951/2022 WP(C)/26576/2022	BIJAYA KUMAR SAHOO-MP	BASUDEV BARIK
146	13952/2022 WP(C)/26575/2022	PRAVAT MOHANTY-MP	BASUDEV BARIK
147	13953/2022 WP(C)/26590/2022	PURNA CHANDRA NAYAK-MP	BIJAYA KUMAR ROURTRAY
148	13954/2022 WP(C)/29285/2021	DR. SUMAN KALYAN CHAUDHURY-MP	SANJIB MOHANTY
149	13955/2022 WP(C)/26599/2022	LEELA BATI DEVI-MP	BIJAYA KUMAR ROURTRAY
150	13956/2022 WP(C)/15765/2022	JAYDEB ADIK-MP	SWAPNA KUMAR OJHA
151	13957/2022 WP(C)/15882/2022	BHIMASEN NAYAK-MP	SWAPNA KUMAR OJHA
152	13958/2022	MANORANJAN MOHARANA-MP	SWAPNA KUMAR OJHA

153	WP(C)/15881/2022 13959/2022	ABINASH BALIARSINGH-MP	SHASHI BHUSAN JENA
154	WP(C)/24643/2022 13960/2022	ARJUN KUMAR SAHOO-MP	BASUDEV BARIK
155	WP(C)/26643/2022 13961/2022	MANORANJAN MISHRA-MP	PRATIK DASH,M/S GAUTAM MISHRA
156	WP(C)/37266/2021 13962/2022	SUBASH CHANDRA BEHERA-MP	SANTOSH KUMAR SWAIN
157	WP(C)/26648/2022 13963/2022	SISIR KUMAR BISHOI-MP	BIBHUTI BHUSAN MISHRA
158	WP(C)/26656/2022 13964/2022	PRASANTA KUMAR NAYAK-MP	BASUDEV BARIK
159	WP(C)/26660/2022 13965/2022	RABINDRA KUMAR MOHAPATRA-MP	BASUDEV BARIK
160	WP(C)/26661/2022 13966/2022	SANTOSH KUMAR KAR-MP	BASUDEV BARIK
161	WP(C)/26662/2022 13967/2022	DHANANJAYA JENA-MP	BASUDEV BARIK
162	WP(C)/26663/2022 13968/2022	LOKANATH SAHU-MP	BIMBISAR DASH
163	WP(C)/22606/2022 13969/2022	MADHUSUDAN AGARWAL PROJECT PVT. LTD., CHHATTISGARH-MP	SOHINI KUMAR ACHARYA
164	WP(C)/26667/2022 13970/2022	BIDHU MOHAN ROUT-MP	NIRANJAN LENKA
165	WP(C)/26668/2022 13971/2022	M/S. SUBHADRA FILLING STATION, RAYAGADA-MP	MOHENDRA KUMAR MOHAPATRO
166	WP(C)/26671/2022 13972/2022	SRIMANTA TANDI-MP	MOHENDRA KUMAR MOHAPATRO
167	WP(C)/26677/2022 13973/2022	GOKINA DATTATRAYA CHOUDHURY @ G.D.CHOUDHURY-MP	SHANTI PRAKASH MOHANTY
168	WP(C)/26676/2022 13974/2022	SRI BALADEV JEW BIJE HANUMAN JEW TEMPLE-MP	PIYUSH KUMAR MISHRA
169	WP(C)/16285/2022 13975/2022	ATANU DEWRI-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
170	WP(C)/26680/2022 13976/2022	STATE OF ORISSA-MP	
171	WP(C)/20232/2015 13977/2022	PRAKASH DHALI-MP	M. PRATAP @ PRATAP KUMAR MOHAPATRA
172	WP(C)/26682/2022 13978/2022	MAA BIRAJA TRADERS, JAJPUR-MP	ANIRUDH SANGANERIA
173	WP(C)/26684/2022 13979/2022	GAJENDRA BEHERA-MP	LAXMI SHARMA
174	WP(C)/26692/2022 13980/2022	PRADIP KUMAR SAHU-MP	SANJAY KUMAT SAMANTARAY
175	WP(C)/26695/2022 13981/2022	PRADIP KUMAR SAHU-MP	SANJAY KUMAR SAMANTARAY
176	WP(C)/26695/2022 13983/2022	PRAPHULLA KUMAR SAHU-MP	JYOTIRMAYA SAHOO
177	WP(C)/26700/2022 13984/2022	LALITA MOHAN PRADHAN-MP	SAROJ KUMAR PADHI
178	WP(C)/26705/2022 13985/2022	NIKUNJA KISHOR SWAIN-MP	DURGESH NARAYAN RATH
179	WP(C)/26706/2022 13986/2022	SMC OF GOVT. BATIMIRA PRIMARY SCHOOL-MP	MAHENDRA KUMAR SAHOO
180	WP(C)/26711/2022 13987/2022	SABYASACHI MAHAKUL-MP	SUSANTA SEKHAR PARIDA
181	WP(C)/26712/2022 13988/2022	TULESHWAR PRASAD-MP	RAMAKANTA SARANGI
182	WP(C)/26141/2022 13989/2022	PRADEEP KUMAR-MP	RAMAKANTA SARANGI
183	WP(C)/26024/2022 13990/2022	SIBA SANKAR PANDA-MP	SUBRAT KUMAR NAYAK
	WP(C)/26714/2022		

184	13991/2022 WP(C)/24903/2022	UDAYANATH BEHERA-MP	AJAYA KUMAR PRADHAN
185	13992/2022 WP(C)/26721/2022	SONALI SAHOO-MP	PRADIPTA KISHORE BHUYAN
186	13993/2022 WP(C)/26722/2022	SAILABALA ROUT-MP	SAMARENDRA MOHANTY
187	13994/2022 WP(C)/26725/2022	SARBESWAR SETHI-MP	BIDYADHAR MISHRA
188	13995/2022 WP(C)/24923/2022	M/S. H AND J TRADERS, BBSR-MP	SUBASH CHANDRA PUSPALAKA
189	13996/2022 WP(C)/26727/2022	RAJANI BEHERA-MP	GOPAL PRASAD JENA
190	13997/2022 WP(C)/26730/2022	MANTAJ ALLI SAHA-MP	SUBASH CHANDRA SATAPATHY
191	13998/2022 WP(C)/26738/2022	JITENDRA KUMAR SAHOO-MP	GOURI MOHAN RATH
192	13999/2022 WP(C)/26740/2022	RANJITA SAHOO-MP	AGASTI KANUNGO
193	14000/2022 WP(C)/26742/2022	PRAGATI TRUST, JAJPUR-MP	SHANTANU DAS
194	14001/2022 WP(C)/25520/2022	DURYODHAN PATRA-MP	BASUDEV BARIK
195	14002/2022 WP(C)/4832/2022	CHANDRAMANI PRADHAN-MP	LAXMIKANTA MOHANTY
196	14003/2022 WP(C)/1717/2021	M/S. SREE METALIKS LTD.-MP	SIDHARTHA RAY
197	14004/2022 WP(C)/23219/2013	RAKESH KU.SAHOO-MP	
198	14005/2022 WP(C)/26751/2022	SARAT KUMAR PRADHAN-MP	BISWAJIT RANJAN TRIPATHY
199	14006/2022 WP(C)/26752/2022	SREE METALIKS LTD., KEONJHAR-MP	SIDHARTHA RAY
200	14007/2022 WP(C)/26756/2022	SAROJ KUMAR PATNAIK-MP	GOURI MOHAN RATH
201	14008/2022 WP(C)/18799/2021	BIMALENDU PRADHAN-MP	MOHIT AGARWAL